GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 519 TO BE ANSWERED ON 19.07.2017

TRANSFER OF ITIs

519. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether the Industrial Training Institutes (ITIs) existing across the country have now been transferred to the Ministry of Skill Development from the Ministry of Labour and Employment; and

(b) If so, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

(a) & (b) As per the Government of India (Allocation of Business) Rules, 1961 notification dated 31st July, 2015, work relating to Industrial Training Institutes has been allocated to Ministry of Skill Development & Entrepreneurship (MSDE). Further, in compliance of O.M No. 1/21/9/2014-Cab dated 16th April, 2015, two verticals of Deputy Director General (Training) & Deputy Director General (Apprenticeship Training) along with its support mechanism had also been transferred to Ministry of Skill Development & Entrepreneurship (MSDE) from Ministry of Labour & Employment (MoLE). This was done vide Ministry of Labour & Employment office order no. DGET-A-22020/01/2015-Admn-II dated 16th April,2015.
